GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1818

TO BE ANSWERED ON THE 10th MARCH, 2021/ 19 PHALGUNA, 1942 (SAKA)
MODERNISATION OF POLICE FORCES

1818. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government is providing financial and other assistance for modernisation of police forces in States;
- (b) if so, the details of financial and other assistance provided to the State of Andhra Pradesh for modernisation of its police force during the last five years and the current year, year-wise and the expenditure thereof along with physical target set and achieved, yearwise and component-wise;
- (c) whether Government would consider for sharing some of the revenue expenditure of AP Police in view of the State reeling under financial constraints; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI G. KISHAN REDDY)

(a)&(b): 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. However, the Government of India supplements the efforts of the State Governments in equipping and modernizing of their police forces, under the scheme of 'Assistance to States for Modernisation of Police'. Under this scheme, the States are provided central assistance for acquisition of advanced weaponry such as INSAS Rifles & AK series rifles; all types of intelligence equipment including Unmanned Aerial Vehicles (UAVs), Night Vision Devices (NVDs), CCTV Surveillance system & body worn camera systems;

R.S.US.Q NO. 1818 FOR 10.03.2021

modern communication equipment and state-of-the-art equipment for security / training / forensics / cybercrime / traffic policing. Further, 'construction' and 'purchase of operational vehicles' is permitted in the insurgency affected north-eastern States and Left Wing Extremism (LWE) affected districts. The State Governments are free to include proposals in accordance with their strategic priorities and requirements.

The details of the funds allocated and released to the Government of Andhra Pradesh and expenditure incurred by the State during the last five years and current year are as below:

(₹ in crore)

Year	Allocation	Release	Expenditure
2015-16	22.68	32.56	32.56
2016-17	22.68	41.10	41.10
2017-18	29.87	31.62	31.62
2018-19	26.48	50.81	50.81
2019-20	24.46	75.36	17.48
2020-21	24.46	0.00	0.00
Total	151.00	231.45	173.57

Releases are more than allocations on account of release of better performance incentives, incentives for police reforms and for Student Police Cadet programme.

(c)&(d): There is no such proposal under consideration.
